

MR. CHAIRMAN: Now the lobbies have been cleared. Which of the cut motions does Shri Lobo Prabhu want to be put separately?

SHRI LOBO PRABHU: Let them all be put to vote by voice vote.

MR. CHAIRMAN: All right. I will not put all the cut motions to the vote of the House.

All the cut motions were put and negatived.

MR. CHAIRMAN: The question is:

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the order paper be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of the following demands entered in the second column thereof—

Demands Nos. 7, 44, 60, 61, 66, 82, 93, 98, 116, 121, 124, 125 and 131."

The motion was adopted.

17.34 hrs.

APPROPRIATION (NO. 4) BILL*, 1969.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): On behalf of Shri Prakashchand B. Sethi, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1969-70.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out

of the Consolidated Fund of India for the services of the financial year 1969-70."

The motion was adopted.

SHRI JAGANNATH PAHADIA: I introduce† the Bill.

17.35 hrs.

POINT OF PERSONAL EXPLANATION

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): Sir, in the morning Shri Prakash Vir Shastri stated on the floor of the House, when I was not present in the House, that I was a member of the Board of Trustees of Janahit Nidhi Trust. I wish to emphatically deny this allegation and regret that an hon. Member should have made such an unfounded statement. I request your permission to deny such a wild allegation.

श्री प्रकाशवीर शास्त्री (हापुड़) : सभापति महोदय, मैंने यह बात कही थी । लेकिन अगर आप उस के ट्रस्टी नहीं हैं, तो मैं इस के लिये दुःख प्रकट करता हूँ ।

17.36 hrs.

HALF-AN-HOUR DISCUSSION
NATIONAL TEXTILE CORPORATION

SHRI S. R. DAMANI (Sholapur): Sir, I am very grateful to you for giving me this opportunity to place before the Government the difficulties and hardships suffered by the families of hundreds and thousands of workers who have been thrown out of employment by the closure of so many mills in different parts of the country during the last few years. The mills which have gone out of commission and have broken down last year are mostly situated in small

*Published in Gazette of India Extraordinary, Part II, section 2, dated 25-8-69.

†Introduced with the recommendation of the Chief Justice of India discharging the functions of the President.